

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P.No. 6 of 2014 in
Appeal No. 44 of 2013

Dated : 2nd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Bangalore Electricity Supply Company Ltd. ...Review Petitioner
Versus

Shamanpur Sugar Ltd. & Ors. ... Respondent(s)

Counsel for the Review Petitioner (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the respondent(s): Mr. Basava Prabhu S. Patil, Sr. Adv.

ORDER

Counter has been filed by the learned counsel for the Respondent.

Post the matter for hearing on 07.04.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js